

# International Conference on Blockchain, Cryptocurrency and Digital Assets: Regulatory Framework

September 29-30, 2018  
Hyderabad, India



## Highlights:

- Globally Acclaimed eminent expert speakers
- 200+ Participants from across all continents of the globe
- Highly interactive sessions
- High value opportunity for networking with Global Leaders & Organizations
- Excellent conference venue
- Post Conference cultural event and city tour

## Sponsors



Vienna



India

## Co-Sponsors

Matrika Infra Projects, Udaipur  
The Institute of Legal Education and Research (TILER), Jodhpur

## Organised by:

Infinity Law-Tech Educational Services (India) | [www.ilt.es.in](http://www.ilt.es.in) | Email: [mkbhandari@ilt.es.in](mailto:mkbhandari@ilt.es.in) | Ph: (+91) 916 772 4112

## Conference Agenda

### Blockchain Technology

- Understanding functional nuances and multiple application in Finance, Business, corporate functioning,
- Smart Contracts & entertainment, gaming, IPR & Governance
- Advantages and disadvantages in existing regulatory ecosystem in global and national perspective.
- Can India emerge as Blockchain Leader.

### Cryptocurrencies

- Emergence of Cryptocurrencies, ICOs and their future.
- The Bitcoin mania and beyond.
- Mining, storing and transacting Cryptocurrencies - Present and future scenario.
- Global response to Evolving Crypto economy, India at cross road.

### Digital Assets

- Understanding meaning, nature and scope of Digital Assets.
- Digital Assets management and Digital Assets metadata.
- Issues and Challenges in Digital Assets space.

## Knowledge Partners

- Satoshi School, Vienna , Austria
- College of Law, Osmania University, Hyderabad
- Rajiv Gandhi National University of Law (RGNUL), Patiala, Punjab, India
- SVKM'S NMIMS Deemed University, India
- Kirit Mehta School of Law - Mumbai, Maharashtra
- Maharashtra National Law University, Nagpur, Maharashtra
- Maharashtra National Law University, Bombay, Maharashtra
- Nirma Institute of Law, Nirma University, Ahmedabad, Gujarat
- Society for Promotion of Excellence in Higher Education, (SPEHE), India

## Who should attend

- Blockchain; Crypto and Digital Assets experts, managers and professionals.
- Legal experts, lawyers and legal scholars engaged in consultancy & advocacy services in related field.
- Blockchain Technology services providers.
- Banking and financial Institutions
- Trade and Investment advisors
- Financial technology companies.
- Enthusiasts willing to understand these new age technologies and their applications.

## Eminent Speakers (Partial List)

### International

- **Justice Mohan Pieris**  
President's Counsel & Former Chief Justice, Supreme Court of Sri Lanka- Colombo, Sri Lanka
- **Joerg Molt**  
CEO, Satoshi School - Vienna, Austria  
World Renowned Blockchain expert & Crypto Investor
- **Tesering Namgyal**  
Regulatory Correspondent mLEX, Hong Kong, HK Blockchain , Crypto & Digital assets expert
- **Kyle Yoon**  
Blockchain & Crypto expert, South Korea
- **Dr. Ulrich Eder**  
Blockchain regulatory expert, Thailand
- **Zhen Liu**  
CEO, Clipper Coin Capital, China

### National

- **Justice Dr. Vineet Kothari**  
Judge, Karnataka High Court, Bangalore
- **Prof. Dr. Paramjit S. Jaswal**  
Vice-chancellor, RGNUL, Patiala, Punjab
- **Prof. Dr. Rajan Saxena**  
Vice-chancellor, NMIMS (Deemed to be University), Mumbai
- **Prof. Dr. Sandeep Sancheti**  
Vice-chancellor, SRM University, Chennai, Leading Techno Expert
- **Prof. Paritosh Basu**  
Senior Prof. School of Business Management NMIMS (Deemed to be University), Mumbai, Blockchain Guru, Chairperson TRESCON – World Blockchain Summit, Moscow
- **Arneshwar Gupta**  
Senior Advocate- Supreme Court of India – Delhi
- **Dr. Manish Singhvi**  
Advocate- Supreme Court of India – Delhi

Organised by:

## Invitation to present papers

The delegates interested in presenting their papers can share their contents such as abstract of papers (not more than 500-600 words), Latest by July 30, 2018.

Those short listed will be informed by August 15, 2018.

Full paper can be submitted latest by August 30, 2018.

**Mail:** [mkbhandari@iltes.in](mailto:mkbhandari@iltes.in)

## Sponsorship

Please mail your sponsorship interest and query to [mkbhandari@iltes.in](mailto:mkbhandari@iltes.in)

## Conference Registration

### International Delegates

Regular Fee: USD 110

Early Bird Fee\*: USD 100

### Indian Delegates

Regular Fee: INR6000

Early Bird Fee\*: INR5500

Academia: INR 5500

Early Bird Fee\*: INR 5000

**Includes:** Full conference participation for 2 days with tea/coffee, lunch high tea, delegate kit, copy of conference publication and participation certificate (Accommodation and Transport excluded)

\* Valid till June 30, 2018

## Bank Details

**HDFC Bank (India)**

**Account Number:** 50200029158990

**IFSC Code:** HDFC0000968

**SWIFT Code:** HDFCINBB (International Delegates)

## Venue

Oakwood Residence, Gachibowli, Hyderabad  
[www.oakwood.com](http://www.oakwood.com)



## About Hyderabad

Hyderabad is the capital of the Indian state of Telangana and is at the forefront of the country's technological and innovation ecosystem.

Its most famous symbol is Charminar. Hyderabad's biryanis are reputed as world's best biryani.

Tourist attractions: Golconda fort, Chowmohalla Palace, Ramoji Film City, Makkah Masjid, Hussain Sagar, Salar Jung Museum

## Organised by:

Infinity Law-Tech Educational Services (India) | [www.iltes.in](http://www.iltes.in) | Email: [mkbhandari@iltes.in](mailto:mkbhandari@iltes.in) | Ph: (+91) 916 772 4112